

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.106
C.P.(IB)/333(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Eco Green Products Pvt Ltd

.....Applicant

V/s

Sangani Infrastructure India Pvt Ltd

.....Respondent

Order delivered on 26/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sumit Parikh, Advocate

For the Respondent : Mr. Tirth Nayak, Advocate

ORDER

In compliance with the last order dated 08.04.2024, the applicant has filed an affidavit of compliance along with a copy of the computation chart today across the bar. The same is taken on record.

Learned Counsel for the respondent submits that only yesterday a copy of the same was provided. Hence, he seeks time to go through the same and file a counter affidavit, if any, if so required.

Let a counter affidavit, if any, be filed, within a period of seven days, from the date of this order.

Re-list on 15.05.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)